

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 615  
IB-763/ND/2021  
IA/4310/2023, IA/3252/2023,  
IA/3067/2023, IA/5376/2023

**IN THE MATTER OF:**

**M/s. Minda Industries Ltd**

**...PETITIONER**

**Vs.**

**M/s. Unicast Autotech Pvt. Ltd.**

**...RESPONDENT**

**Section**

**U/s 7 of IBC, 2016**

**Order delivered on 05.07.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Financial Creditor**

**For the Applicant**

**:**  
:Adv Anjaneya Mishra, Adv. Sahil Yadav, Adv. Nidish Gupta Adv Srijan Jha, in IA/4310/2023. Adv. Ekta Bhasin, Adv.Aastha Trivedi in IA/5376/2023.

**For the RP**

**:**  
:Mr. Kanti Mohan Rustagi, Resolution Professional along with Adv. Janamejaya Upadhyay, Adv Kanishka Gautam and Adv Prasann Prashar.

**For the Respondent/Corporate Debtor**

**:**

**ORDER**

Due to paucity of time, the matter is adjourned to **07.08.2024.**

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**